

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/11/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr.Bharat Sood,adv.
Ms. Ruchi Kohli,Adv.

For Respondent(s) Mr. Vimal Chandra S. Dave,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No.1. Respondent Nos.3-7
have filed counter affidavit.
List the matter on 17.01.2014.

		(Sunil Thomas)	
		Registrar	